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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE

NOTIFICATION
(INCOME-TAX)

[Handwritten signature]
27.6.85
25.6.85

No. 6286 (F.No.197-A/169/82-IT(AI): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Indian Section, The Theosophical Society, Varanasi" for the purpose of the said section for the period covered by the assessment years 1985-86 to 1987-88.

[Handwritten signature]
(R. K. TEWARI)

UNDER SECY. TO THE GOVERNMENT OF INDIA

To
The Manager,
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(Near Rajouri Garden), New Delhi.

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Copy to:-

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2. The Commissioner of Income-tax, Allahabad, with ref. to his letter No. C.58-59/82/77-78/Tech., dated 20.2.1985.
3. All Commissioners of Income-tax.
4. Directors of Ins. (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
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(R. K. TEWARI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA